

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 12
C.P.(IB)4585/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Sahara Export**
V/s
About U Fashions Pvt Ltd

Appearance (via video-conference):

For the Applicant : Nidhi Ranka on behalf of PCS Kunjal Dalal
For the Respondent : CS Nithish Bangera

Section 9 of the IBC, 2016

ORDER

Registry is directed to issue Notice to the Respondent/s, intimating the next date of hearing and to place on record Compliance Report well before the adjourned date. Respondents are at liberty to place on record Affidavit in Reply within a period of two weeks' from today by duly serving copies to the other side well in advance. List this matter on High on Board on 12.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)